Court No.3

HIGH COURT OF SIKKIM Record of proceedings

Crl. Rev. P. No. 02 of 2023

ASHAL KUMAR THAPA & ANR.

..... REVISIONISTS

VERSUS

STATE OF SIKKIM

..... RESPONDENT

Date: 02.06.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Revisionists :	Mr. N. Rai, Senior Advocate with Mr. Rahul Rathi, Advocate. Ms. Khushboo Rathi, Advocate.
For Respondent :	Mr. Shakil Raj Karki, Additional Public Prosecutor. Mr. Yadev Sharma, Additional Public Prosecutor.

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1. The learned Senior Counsel appearing for the revisionists submits that the revisionists do not desire to pursue this Crl. Rev. P. No. 02 of 2023 any further. Accordingly, the learned Senior Counsel therefore, seeks to withdraw the same.

2. The Crl. Rev. P. No. 02 of 2023 stands disposed as withdrawn.

Judge